

12.22 hrs.

PAPERS LAID ON THE TABLE
COLLECTION OF STATISTICS (CENTRAL)
RULES

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Sir, I beg to lay on the Table, under sub-section (3) of Section 14 of the Collection of Statistics Act, 1953, a copy of the Collection of Statistics (Central) Rules, 1959, published in Notification No. S.O. 3 dated the 2nd January, 1960. [Placed in Library. See No. LT-1905/60]

RESULT OF ECONOMY MEASURES

Shri Jawaharlal Nehru: Sir, I beg to lay on the Table a copy of a statement showing the result of the economy measures taken during the quarter ended 30th June, 1959. [Placed in Library. See No. LT-1905/60]

PROCLAMATION IN RELATION TO THE
STATE OF KERALA

The Minister of Home Affairs (Shri G. B. Pant): Sir, with your permission, I beg to lay on the Table a copy of the Proclamation made by the President this morning revoking the Proclamation made by him under article 356 of the Constitution of India, on the 31st July, 1959 in relation to the State of Kerala. [Placed in Library. See No. LT-1916/60]

ANNUAL REPORT OF HINDUSTAN CABLES
LTD.

The Minister of Industry (Shri Manubhai Shah): Sir, I beg to lay on the Table, under sub-section (1) of Section 639 of the Companies Act, 1956, a copy of each of the following papers:—

- (i) Annual Report of the Hindustan Cables Limited along with the Audited Accounts for the year 1958-59 and comments of the Comptroller and Auditor General thereon.
- (ii) A review on the working of the above Company. [Placed in Library. See No. LT-1917/60]

12.23 hrs.

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

- (i) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 18th February, 1960, agreed without any amendment to the Administration of Evacuee Property (Amendment) Bill, 1960, which was passed by the Lok Sabha at its sitting held on the 11th February, 1960."
- (ii) "I am directed to inform the Lok Sabha that the Motor Vehicles (Amendment) Bill, 1959, which was passed by the Lok Sabha at its sitting held on the 22nd December, 1959, has been passed by the Rajya Sabha at its sitting held on the 18th February, 1960, with the following amendments:—

Enacting Formula

1. That at page 1, line 1, for the words 'Tenth Year' the words 'Eleventh Year' be substituted.

Clause 1

2. That at page 1, line 4, for the figure '1959' the figure '1960' be substituted.

I am, therefore, to return herewith the said Bill in accordance with the provisions of rule 126 of the Rules of Procedure and Conduct of Business in the Rajya Sabha with the request that the concurrence of the Lok Sabha to the said amendments be communicated to this House."